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O.A. No.353/2008

ORDER DATED 12th APRIL, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri B. Rout, Ld. Counsel appearing for the applicant and Sri P.R.J. Dash, Ld. Addl. Standing Counsel appearing for the Respondents.

2. By filing a memo Sri Rout, Ld. Counsel appearing for the applicant wants to withdraw this O.A. with a prayer to file a better application. Prayer is allowed. Accordingly, the O.A. stands dismissed as withdrawn with liberty to file a better application if so advised.

[Signature]
MEMBER JUDL.

[Signature]
MEMBER ADMN.